

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.402**  
**IA/1935/ND/2023 in IB/282/ND/2022**

**IN THE MATTER OF:**

Ezeego one Travel & Tours Limited	...	Applicant
Versus		
TSI Yatra Private Limited	...	Respondent

**under Section 9 (IBC) Code, 2016**

**Order delivered on 26.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Mr. Abhishek Anand, Mr. Karan Kohli, Advs.
For the Respondent	: Mr. Gopal Jain, Sr. Adv., Ms. Vishruhji Sahni, Ms. Riddhima Sharma, Advs.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Mr. Abhishek Anand, Learned Counsel for the Applicant is present physically. Mr. Gopal Jain, Learned Senior Counsel for the Respondent is also present physically. Heard the arguments on behalf of the Applicant as well as reply to the application in IA/1935/ND/2023. List the matter on **03.05.2024** for arguments on behalf of the Respondent.

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**